

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

High Court of Andhra Pradesh – Representation received from the President, A.P. High Court Advocates' Association – Requested to dispense with physical hearing of the cases on 27th and 28th September, 2021 in view of online elections to the Association, scheduled to be held on 28.09.2021 – considered – Reg.

ROC.No.192/SO/2020

Dated: 24.09.2021

NOTIFICATION No.37/SO/2021

- Read: 1. Representation dated 20.09.2021 of the President, A.P. High Court Advocates' Association.
2. High Court's Notification dated 04.09.2021 in ROC No.192/SO/2020.

In partial modification of the High Court's Notification 2nd read above, the High Court of Andhra Pradesh, having considered the request of the President, A.P. High Court Advocates' Association, hereby notifies that physical hearing of the cases in the High Court of Andhra Pradesh, is dispensed with on 27th and 28th September, 2021, in view of online elections to the said Association.



REGISTRAR GENERAL

24/9/2021

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. The Director, High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
8. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
9. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
10. The Advocate General, State of Andhra Pradesh, Amaravati.
11. The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
12. The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
13. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District - 522237.
14. The Registrar, A.P. Lokayukta, Hyderabad.

15. The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
16. The Secretary General, Supreme Court of India, New Delhi.
17. The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
18. The Public Prosecutor, High Court of Andhra Pradesh, Amaravati
19. The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
20. The Director of Prosecutions, Governorpet, Vijayawada.
21. The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
22. The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
23. The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
24. The Overseer, High Court of Andhra Pradesh, Amaravati.
25. SPARE.